

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3019
(To be answered on the 4th August 2022)**

DATA UNDER DIGI YATRA PLATFORM

3019. SHRI CHANDRA SEKHAR BELLANA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has issued any guidelines to prohibit the misappropriation of the data collected under Digi Yatra platform;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has taken the steps to digitally transform the aviation sector; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Aeronautical Information Circular (AIC) No. 09/2022 dated 18.04.2022 published by DGCA (Directorate General of Civil Aviation) on revised Digi Yatra guidelines provides for decentralized mobile wallet-based identity management platform. The personal information of the passenger will be stored in the mobile-wallet of the traveller. The same will be shared with the departure airport in the encrypted format and data will be purged from the system after 24 hours of departure of flight. This will address the data protection issues in implementation of Digi Yatra.

(c) & (d): Digital transformation of aviation sector is an ongoing endeavour and as per requirements the digitization of various processes in aviation sector is undertaken. Ministry of Civil Aviation had introduced contactless boarding for safe travel vide its order dated 21.05.2020. Digi Yatra is also one such step towards digital transformation of the sector.